

केन्द्रीय सूचना आयोग

Central Information Commission

2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

Circular/DS(P)/ 2009/160-CIC

Dated: 30.09.2009

Consequent upon joining of Mrs. Deepak Sandhu and Mrs. Sushma Singh, Information Commissioners in the Central Information Commission, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioner as below:

S. No.	Ministry/Department	Present Allocation	New Allocation
1.	UT of Dadar & Nagar Haveli	Sh.Wajahat Habibullah, Chief IC	Mrs Sushma Singh, IC
2.	UT of Daman & Diu	Sh.Wajahat Habibullah, Chief IC	Mrs Sushma Singh, IC
3.	(i) Planning Commission (ii) M/o Agriculture (iii) M/o Agro & Rural Industry (iv) M/o Water & Resources (v) M/o civil Aviation (vi) M/o Social Justice & Empowerment (vii) M/o Women & Child Development	Prof. M.M. Ansari, IC	Mrs. Sushma Singh, IC
4.	Ministry of Home Affairs	Shri Satyananda Mishra, IC	Mrs. Sushma Singh, IC
5.	Ministry of Consumer Affairs, Food & Public Dist.	Shri M.L. Sharma, IC	Mrs. Sushma Singh, IC
6.	Ministry of Shipping, Road Transport & Highways	Sh.Wajahat Habibullah, Chief IC	Shri A.N. Tiwari, IC
7.	Ministry of Mines	Prof. M.M. Ansari, IC	Shri A.N. Tiwari, IC
8.	Insurance	Sh.Wajahat Habibullah, Chief IC	Mrs. Deepak Sandhu, IC
9.	(i) Ministry of Science & Technology (ii) M/oStatistics and Programme Implementation (iii) National Commission of Women (iv) National population	Prof. M.M. Ansari, IC	Mrs. Deepak Sandhu, IC

	Commission (v) M/oOverseas Indian Affairs. (vi) Ministry of Railway		
10.	Ministry of Labour Employment	Shri M.L. Sharma, IC	Mrs. Deepak Sandhu, IC
11.	Ministry of Food Processing Industries.		Mrs. Deepak Sandhu, IC

2. All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The cases, which are registered and / or scheduled for hearing, shall also stand transferred in consultation with the Designated Officers of the registries to whom this transfer is to be made.
3. Concerned designated officer of the respective registry are hereby requested to transfer all the case files to the registry of the IC to whom the Ministries are transferred.
4. They are also requested to prepare list of all the cases handed over to Sh. Paul, NIC to make necessary changes in the database of the commission.

(Pankaj K. P. Shreyaskar)
Dy. Sec. & Jt. Registrar

Copy to:-

1. PPS (CIC)
2. PPS to IC (T), PPS to IC (MA), PPS to IC (LS), PPS to IC (AD), PPS to IC (SG), PPS to IC (SM), PPS to IC (DS), PPS to IC (SS)
3. PPS to Secretary
4. PS to AS
5. JS (A & P)/ JS (Law)
6. NIC, CIC
7. All Designated Officers.